IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 154(ND)/2013

IN	THE	MA	TTER	OF:

Nitin Geonka		Petitioner		
v.				

SECTION: UNDER SECTION 397/398

:

:

M/s. Geonka Diamond & Jewels Pvt. Ltd.

Order delivered on 29.08.2017

.....Respondent

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s)

Ms. Ranjana Roy Gawai & Mr. Vivek Kumar, Advocates

For the Respondent(s)

Mr. Sameer Dawar, Advocate

ORDER

Learned counsel for the respondent states that the matter is still pending before the Hon'ble Rajasthan High Court and is posted for hearing on 31.08.2017. In view thereof, the hearing is deferred to 20.09.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN)

(MEMBER TECHNICAL)

29.08.2017 Vineet